

[28 April, 2000]

RAJYA SABHA

(d) what action Government propose to take against the principal for violating the constitutional provisions?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) No.Sir.

(b) to (d) Presently there are 20 teachers working in Physics Department of Rajdhani College and none of them belong to SC/ST. The Rajdhani College is implementing the post based reservation roster with effect from 2.7.1997 as per directions issued by the University of Delhi vis-a-vis the Department of Personnel and Training. Only one post was created in the Physics Department of Rajdhani College subsequent to 2.7.1997 for which advertisement was made. There are backlog of 4 SC/ST posts (3 SCs & 1 ST) in the Physics Department of Rajdhani College. University of Delhi has already issued instructions on the process of filling up of backlog SC/ST.

#### **Errors in NCERT Textbooks**

3749. SHRI EDUARDO FALEIRO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that textbook review committee of NCERT had found supcruous factual errors in one of its Hindi textboooks, titled Sanchayika Bhag-2;

(b) whether NCERT decided to scrap it and replace it by a new textbook;

(c) if so, whether this textbook has been replaced; and

(d) if not, why?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) to (d) Textbook review committee had brought to the notice of NCERT a few errore in the Hindi textbook Sanchayika Bhag-2. Prompt action was taken to remove the errors. Corrected version of the book has been printed.

#### **Navodaya Vidyalayas in Arunachal Pradesh**

3750. SHRI NABAM REBIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to answer to Unstarred Question 979, given in the Rajya Sabha on 3rd March, 2000 and state;

(a) whether Government have a proposal to set up Navodaya Vidyalayas in Arunachal Pradesh during the current financial year; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) and (b) It is endeavoured to open the Jawahar Navodaya Vidyalaya in each District of the State subject to provision by the State Government of 30 acres of suitable land free of cost alongwith rent free suitable temporary accommodation for initial establishment of JNV, till Samiti constructs its own Vidyalaya Complex on the permanent site, and availability of financial resources. Out of existing 13 Districts in the State of Arunachal Pradesh, JVs have already been set up in 9 Districts. In respect of remaining Districts, namely East Slang, West Kameng, Upper Slang and Itanagar (Papumpara), opening of JNVs depends upon receipt of suitable proposals from the State Govt., fulfilling the requirements of the Samiti.

**Enforcement powers to National Commission for Women**

3751. SHRI R.S. GAVAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to provide enforcement powers to National Commission for Women, in place of recommendatory powers;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) the details of the main recommendations made by the National Commission for Women so far; and

(e) the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN): (a) No, Sir.

(b) Does not arise.

(c) The National Commission for Women under Section 10(1) of the National Commission for Women Act, 1990 is already empowered, *inter alia* to:—

— investigate and examine all matters relating to the safeguards provided for women under the Constitution and other laws;